

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : Comfort Intech Ltd & 3 others
NAME OF THE RESPONDENTS : Ravi Kumar Distilleries Ltd & 12 others
UNDER SECTION : Sec 397/398, 235(2) & 237(b) of CA 1956

ORDER

The Petitioner is represented by the Ld. Counsel Mr. A.M.Sridharan and the Respondent is represented by the Ld. Counsel Mr. Kamal Agarwal through video conferencing mode.

Parties are directed to file dates and events giving relevant page numbers and provision of law with compilation of documents before the next date of hearing.

List the matter on **29.03.2023** for further hearing.



-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)



-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT